



सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिन्ह

बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

Office of the Controller General Patents, Designs and Trademarks

Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

☎ 022-24132735  
022-24132393

Fax No.022-24123322

022-24172288

022-24156392

E-mail : [cgoffice-mh@nic.in](mailto:cgoffice-mh@nic.in)

Website: <http://ipindia.nic.in>



INTELLECTUAL  
PROPERTY INDIA  
Patents/Designs/Trademark  
Geographical Indications

No CG/Contract Examiners TMR/2017

Date: 28.04.2017

## PUBLIC NOTICE

Applications are invited from suitable candidates for engagement as **Examiner of Trade Marks purely on Contract basis** on a consolidated pay of Rs.35000/- per month. At present, the vacancy is for 32 candidates which may increase.

The selected candidates will be posted at the Trade Marks Registry Office at Mumbai only. The period of engagement will be up to 31/03/2018. The engagement shall be made purely on contract basis and can be terminated any time without any notice and will not confer any right for regularization, absorption, permanency or continuation beyond the said date.

### ESSENTIAL QUALIFICATION:

1. EDUCATIONAL QUALIFICATION: Degree in law of recognized university or equivalent.
2. PROFESSIONAL EXPERIENCE: Two years' experience as an advocate.

AGE LIMIT: 35 years (40 years in case of SC/ST and 38 years in case of OBC).

*Note: Cut off date for calculating / deciding the eligibility of candidates will be the closing date for receipt of application.*

HOW TO APPLY: The application in the accompanying format must be sent through e-mail to [satyendra.tmr@nic.in](mailto:satyendra.tmr@nic.in) with a copy to [sm.togrikar@nic.in](mailto:sm.togrikar@nic.in) by attaching scanned copy of the filled in application along with documents certifying age, educational qualification and experience including copy of certificate of enrolment as an advocate, in PDF file format. In absence of requisite certificate, candidature of the applicant may be rejected summarily.

CLOSING DATE FOR RECEIPT OF APPLICATIONS: **26<sup>th</sup> May, 2017.**

MODE OF SELECTION: The selection will be done on the basis of interview, which will be conducted at the **Trade Marks Registry, Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai – 400 037.**

The interview of candidates shall be conducted only after scrutiny of their applications and verification of the qualification testimonials and experience certificate. No T.A or D.A. will be paid for attending the interview, if called.

Date of Interview: **15/06/2017 & 16/06/2017.** [Any change in the Interview date will be communicated through email to shortlisted candidate].

Sd/-

Controller General of Patents, Designs & Trade Marks

ANNEXURE

APPLICATION FOR RECRUITMENT AS EXAMINER OF TRADE MARKS ON CONTRACT BASIS 2017

1. Name of the applicant:
2. Father's/Husband's name:
3. Date of Birth [DD/MM/YYYY]:
4. Sex [Male / Female]:
5. Category [GEN/OBC/SC/ST]:
6. Address for Communication:
  
7. Contact Number:
8. Email address:
9. Date of Enrolment as an advocate:
10. Educational Qualifications: *[Starting with S.S.C. onwards]*

Sr. No.	Qualification (Exam Passed)	Board / University	Year of Passing	% of Marks obtained

11. Languages known:
12. Particulars of computer knowledge, if any:
13. Details of Professional Experience: (from present to previous employment)

Sr. No.	Name of the Organization	Date		Responsibility
		From	To	

*Note: Only post enrolment experience in law should be mentioned.*

14. Notice Period, if any:

Date:  
Place:

(Signature of the Applicant)

**Important Note:**

All particulars are necessary, and any blank column may become reason for rejection of the application.